

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 898
TO BE ANSWERED ON DECEMBER 7, 2023

TARGETS FIXED UNDER PMAY-U

NO.898. DR. SUBHASH RAMRAO BHAMRE:

SHRIMATI SUPRIYA SULE:

DR. DNV SENTHILKUMAR S.:

SHRI KULDEEP RAI SHARMA:

DR. AMOL RAMSING KOLHE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the targets fixed under the Pradhan Mantri Aawas Yojana-Urban (PMAY-U) and corresponding achievements since its inception, State-wise;**
- (b) the number of affordable housing projects sanctioned and number of such projects waiting approval, State-wise;**
- (c) the details of the criteria adopted to identify beneficiaries under PMAY-U;**
- (d) the number of people who have been benefited under PMAY-U since the inception of the Yojana in the State of Maharashtra and Tamil Nadu;**
- (e) the details of the total number of houses sanctioned, allotted and still under construction in the State of Maharashtra and Tamil Nadu during the financial year 2023-24;**
- (f) whether there has been a delay in construction and allotment of houses under the scheme; and**
- (g) if so, the details thereof along with the steps taken by the Government to address the same?**

ANSWER

**THE MINISTER OF STATE
IN THE MINISTRY OF HOUSING & URBAN AFFAIRS
[SHRI KAUSHAL KISHORE]**

(a) to (e) 'Land' and 'Colonisation' are State subjects. Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) under "Housing for All" Mission since June 2015 by providing Central assistance to supplement efforts of States/ Union Territories (UTs) for providing all weather 'pucca' houses with basic civic services to all eligible urban beneficiaries. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).

PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses. Based on the project proposals submitted by States/ UTs, as on 20.11.2023, 118.63 lakh houses have been sanctioned under PMAY-U, out of which 113.42 lakh have been grounded for construction; of which 78.15 lakh have been completed and delivered to beneficiaries. State/UT wise details of houses sanctioned, grounded and completed, including for the States of Maharashtra and Tamil Nadu, under PMAY-U is at Annexure.

Under PMAY-U, the selection of beneficiaries under BLC/AHP/ISSR vertical is done by respective State/ UT as per scheme guidelines based on the following criteria:

(i) Not owning 'pucca' house in his/her name or any other family member's name, anywhere in India.

(ii) Belonging to Economically Weaker Section (EWS) with annual household income of upto ₹3 lakh.

(iii) Ownership of land to avail benefit under Beneficiary Led Construction (BLC) component of the Mission

(f) & (g) The Ministry regularly reviews the status of implementation of PMAY-U with States/UTs through Monthly Progress Reports (MPRs), Monthly Review Meetings and in the meetings of Central Sanctioning and Monitoring Committee (CSMC).

PMAY-U, which was earlier upto 31.03.2022, has since been extended upto 31.12.2024, except CLSS vertical, to complete all the sanctioned houses without changing the funding pattern and implementation methodology. Accordingly, States/UTs have been advised to expedite to complete all sanctioned houses within the extended Mission period as per Detailed Project Reports.

Annexure referred in reply to Lok Sabha Unstarred Question No. 898 for 07-12-2023

Including Maharashtra and Tamil Nadu Physical progress achieved under PMAY-U

Sr. No.	Name of the State/ UT	Physical Progress of Houses (Nos)		
		Sanctioned	Grounded	Completed/ Delivered
1	Andhra Pradesh	21,32,432	20,07,436	8,64,743
2	Bihar	3,24,996	3,03,304	1,15,890
3	Chhattisgarh	3,02,663	2,82,288	2,01,534
4	Goa	3,146	3,146	3,144
5	Gujarat	10,05,204	9,77,582	8,91,599
6	Haryana	1,15,034	92,903	66,171
7	Himachal Pradesh	12,758	12,352	9,776
8	Jharkhand	2,29,156	2,13,262	1,33,237
9	Karnataka	6,38,121	5,92,173	3,29,330
10	Kerala	1,66,752	1,46,790	1,17,219
11	Madhya Pradesh	9,61,147	9,43,755	7,28,700
12	Maharashtra	13,95,199	11,13,591	8,24,557
13	Odisha	2,03,380	1,70,449	1,35,955
14	Punjab	1,32,235	1,13,188	78,106
15	Rajasthan	2,89,446	2,55,141	1,75,509
16	Tamil Nadu	6,81,795	6,61,367	5,48,882
17	Telangana	2,50,084	2,44,219	2,24,339
18	Uttar Pradesh	17,72,301	16,74,577	13,37,607
19	Uttarakhand	65,519	54,992	32,798
20	West Bengal	6,68,953	6,12,193	3,78,564
Sub- total (States): -		1,13,50,321	1,04,74,708	71,97,660
21	Arunachal Pradesh	8,499	8,360	6,778
22	Assam	1,76,643	1,51,977	90,554
23	Manipur	56,037	48,068	11,771
24	Meghalaya	4,758	3,786	1,169
25	Mizoram	39,605	39,215	7,527
26	Nagaland	31,860	31,841	18,888
27	Sikkim	594	449	209
28	Tripura	89,068	84,431	68,276
Sub- total (N.E. States): -		4,07,064	3,68,127	2,05,172
29	A&N Island (UT)	376	376	47
30	Chandigarh (UT)	1,256	1,256	1,256
31	DNH & DD (UT)	10,468	10,196	9,181
32	Delhi (UT)	29,976	29,976	29,976
33	J&K (UT)	47,040	41,122	20,476
34	Ladakh (UT)	1,307	1,014	742
35	Lakshadweep (UT)	-	-	-
36	Puducherry (UT)	15,265	14,299	9,253
Sub- total (UT): -		1,05,688	98,239	70,931
Grand Total: -		118.63 Lakh	113.42 Lakh*	78.15 Lakh*

* Includes completed (3.41 lakh)/ grounded (4.01 lakh) houses of JnNURM during mission period.